

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 19th July, 2017

No. HC.VII-167 (Pt.-II)/2014/ 3430 /A : The following Judicial Officers in Grade III of the Assam & Nagaland Judicial Service are **exempted** from attending the **Judicial Skill Enhancement Programme**, scheduled to be held on **22nd & 23rd July, 2017** at the **Assam Administrative Staff College, Khanapara, Guwahati –**

Sl. No.	Name	Designation
1.	Smti Nilakshi Lahkar	Sub-Divisional Judicial Magistrate (S), Kokrajhar
2.	Smti. Jharna Saikia	Munsiff No. 1-cum-JMFC, Sivasagar
3.	Smti. Sorbani Bhattacharjee	Judicial Magistrate First Class, Cachar, Silchar
4.	Smti Karuna Devi	Munsiff –cum-JMFC, Margherita
5.	Smti. Salma Sultana	Special Railway Magistrate, 1 st Class, Tinsukia
6.	Smti Pranami Goswami	Judicial Magistrate First Class, Chirang
7.	Smti Sangita Haloi	Special Magistrate, 1 st Class, Kamrup(M), Guwahati
8.	Smti Sushmita Borpujari	Judicial Magistrate First Class, Dibrugarh
9.	Smti Juri Dutta	Judicial Magistrate First Class, Lakhimpur, North Lakhimpur
10.	Shri Ujal Borah	Munsiff No. 1, Dhemaji
11.	Smti. W.V. Patton	Civil Judge (Junior Division) / JMFC, Dimapur

The prayer of exemption of the following Judicial Officers in Grade III of the Assam Judicial Service have been **considered and rejected-**

Sl. No.	Name	Designation
1.	Smti. Leena Doley	Sub-Divisional Judicial Magistrate (M), Charaideo, Sonari
2.	Shri Ranjan Brahma	Sub-Divisional Judicial Magistrate (M), Gohpur
3.	Shri Uttam Chetri	Munsiff, Bongaigaon
4.	Shri Jayanta Saikia	Munsiff No. 2, Cachar, Silchar

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-II)/2014/3431-3462/A dated 19.07.2017
Copy forwarded for information and necessary action to:

1. The L.R.-cum-Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. HC.VII-167(Pt.-II)/2014/3109/A, dated 27.06.2017)
4. The Accountant General (A&E), Nagaland, Kohima for information and necessary action (in reference to the Notification No. HC.VII-167(Pt.-II)/2014/3109/A, dated 27.06.2017)
5. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima.
She is requested to inform the concerned officer of her State accordingly.
8. The District & Sessions Judge, Kamrup (M), Guwahati /Sonitpur, Tezpur / Kokrajhar / Sivasagar / Cachar, Silchar / Tinsukia / Chirang / Dibrugarh / Lakhimpur, North Lakhimpur / Bongaigaon / Dhemaji.
He / she is requested to inform the concerned officer(s) of his / her respective District accordingly.
9. The Principal District and Sessions Judge, Dimapur.
10. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
11. The Research Officer, Judicial Academy, Assam.
12. Smti Leena Doley, Sub-Divisional Judicial Magistrate (M), Sonari
13. Shri Ranjan Brahma, Sub-Divisional Judicial Magistrate (M), Gohpur
14. Smti Nilakshi Lahkar, Sub-Divisional Judicial Magistrate (S), Kokrajhar
15. Smti Jharna Saikia, Munsiff No.1-cum-JMFC, Sivasagar
16. Smti Sorbani Bhattacharjee, Judicial Magistrate, 1st Class, Cachar, Silchar
17. Smti Karuna Devi, Munsiff -cum-Judicial Magistrate, 1st Class, Margherita
18. Smti Salma Sultana, Special Railway Magistrate, 1st Class, Tinsukia
19. Shri Uttam Chetri, Munsiff , Bongaigaon
20. Shri Jayanta Saikia, Munsiff No.2, Cachar, Silchar
21. Smti Pranami Goswami, Judicial Magistrate, 1st Class, Chirang
22. Smti Sangita Haloi, Special Magistrate, 1st Class, Kamrup(M), Guwahati
23. Smti Sushmita Borpujari, Judicial Magistrate, 1st Class, Dibrugarh
24. Smti Juri Dutta , Judicial Magistrate, 1st Class, Lakhimpur, North Lakhimpur
25. Shri Ujal Borah, Munsiff No.1, Dhemaji
26. Smti Wonchibeni Vandanshan Patton, Civil Judge (Jr. Divn.)-cum-JMFC, Dimapur
27. The Administrative Officer, Judicial Academy, Assam.
28. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
29. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
30. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
31. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
32. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

DA 19.7.17

Registrar (Judicial)